

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
SPECIAL BENCH (COURT-I)

(IB)-519/PB/2017

In the matter of :

Globe Express Services (P) Limited

.PETITIONER

Vs.

AGI Cargo (P) Ltd

..RESPONDENT

SECTION :

Under Section 8 & 9 of IBC, 2016

Order delivered on 22.11.2017

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)

DEEPA KRISHAN

Hon'ble Member (Technical)

For the Petitioner :

For the Respondent : -

ORDER

None appears for the petitioner. Post the matter on 05.12.2017 for the appearance of the petitioner, failing which, the petition will be dismissed for non-prosecution.

List on 05.12.2017

Sd/-

(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

Sd/-

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
22.11.2017